

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 44553/2019

(Arising out of impugned final judgment and order dated 05-08-2019 in CRLA No. 5583/2016 passed by the High Court of Judicature at Allahabad)

AFJAL

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(**ONLY SLP(CRL.) 800/2020 IS LISTED.**)

WITH

SLP(Cr1) No. 800/2020 (II)

(FOR ADMISSION and I.R. and IA No.17795/2020-EXEMPTION FROM FILING O.T.)

Date : 04-08-2021 This petition was called on for hearing today.

CORAM : HON'BLE MS. JUSTICE INDIRA BANERJEE
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s) Mr. S.R. Singh, Sr. Adv.
Mr. Ranjan Nikhil Dharnidhar, AOR

Mr. Ankur Yadav, AOR

For Respondent(s) Ms. Aparna Bhat, AOR
Ms. Karishma Maria, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

Records be requisitioned.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(MATHEW ABRAHAM)
COURT MASTER (NSH)